GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3372 ANSWERED ON:10.12.2009 KEROSENE MARKER SCHEME Shetkar Shri Suresh Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to withdraw kerosene marker scheme in the country; and
- (b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): No Madam. In order to check diversion of subsidized Public Distribution System (PDS) Kerosene for adulteration of transport fuels, a Marker System was introduced w.e.f. 01.10.2006 throughout the country by doping of kerosene with marker at all the supply locations of Oil Marketing Companies (OMCs). The contract for supply of Marker expired on 31.12.2008. Consequently doping of kerosene with marker had been discontinued w.e.f. 01.01.2009. At present, OMCs are in process to find a suitable marker system.